



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.) 16794/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri V. K. Chandak  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the <sup>th</sup> 20 November, 2019.

Sub: **Cancellation of casual leave .**

Ref:- Your letter No. DJB/3776/E , dtd. 11.11.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer to withdraw the casual leave on 11.11.2019, has been granted/rejected.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-42/1996(Pt.) 16795/1 dated 20.11.19**  
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rolan